

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.70 of 2025

Umesh Ram @ Umesh Kumar Ram

... .. Appellant/s

Versus

Dharmendra Ram

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Jay Prakash Singh, Advocate
For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

6 02-04-2026 Learned counsel for the appellant is granted three weeks' time for removal of defect(s) as pointed out by the office.

2. Accordingly, list this case under appropriate heading on 23.04.2026.

(Rudra Prakash Mishra, J)

Alok Verma/-

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